Annexure 7

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396
Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022
List of operational creditors (Government dues)

(Amount in Rs.)

SI. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Depart ment	Governmen t	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, , if applicable					
1				0	0			0			0		
2					0			0			0		
											0		
2	Total			0	0	0	0	0	0	0	0	0	